

¹[THE SECOND SCHEDULE.—[*Schedule for compensation for third party fatal accidents/injury cases claims*] Omitted by the Motor Vehicles (Amendment) Act, 2019 (32 of 2019), s. 93 (w.e.f. 1-9-2019).]

1. Subs. by S.O. 2022(E), for the Second Schedule (w.e.f. 22-5-2018).